COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 256 of 2014 & IA No. 422 of 2014
Appeal No. 22 of 2015 & IA No. 20 of 2015
Appeal No. 08 of 2015 & IA No. 10 of 2015
Appeal No. 09 of 2015 & IA No. 11 of 2015
Appeal No. 15 of 2015 & IA No. 17 of 2015

Dated: 7th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

Appeal No. 256 of 2014 & IA No. 422 of 2014

In the matter of:

M/s Patikari Power Pvt. Ltd. Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Tarun Johri

Mr. Ankur Gupta Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.1

Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Choudhury for R.2

Appeal No. 22 of 2015 & IA No. 20 of 2015

In the matter of:

M/s Dharamshala Hydro Power Ltd. Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Respondent(s)

Ors.

Counsel for the Appellant(s) : Mr. Sanjay Kumar

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.1

Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Choudhury for R.2

Appeal No. 08 of 2015 & IA No. 10 of 2015

In the matter of:

M/s Ascent Hydro Projects Ltd. Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Choudhury for R.1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.4

Appeal No. 09 of 2015 & IA No. 11 of 2015

In the matter of:

M/s Ginni Global Pvt. Ltd. Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Choudhury for R.1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.4

Appeal No. 15 of 2015 & IA No. 17 of 2015

In the matter of:

M/s Harison Hydel Construction Co. Pvt. Ltd. Appellant(s)

Vs.

Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Choudhury for R.1

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.4

ORDER

The learned counsel, Mr. Sanjay Kumar, representing Mr. Nimish Gupta, learned counsel appearing for the Appellant, submitted that four weeks' time may be granted in these matters on the ground that Mr. Nimish Kumar, is unwell.

The submissions made by Mr, Sanjay Kumar, learned counsel for the Appellant, at supra, placed on record.

The time is granted as requested on medical grounds. Post these matters for hearing on <u>29.01.2018</u>, as requested by the learned counsel for the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

ss/pr